

:  
C.A.No. 919 OF 2002

ITEM No.7

Court No. 1

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A. No. 2 in Civil Appeal No.919/2002

STATE OF KARNATAKA & ORS.

Appellant (s)

VERSUS

C. LALITHA

Respondent (s)

(for early hearing and office report)

Date : 19/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Sanjay R. Hegde,Adv.(NP)

For Respondent (s)/Mr. Yatish Mohan, Adv.  
Applicant(s)Mr. Kirit S Javali, Adv.  
Mr. B K Chaudhary, Adv.  
Mr. E.C. Vidya Sagar,Adv.

UPON hearing counsel the Court made the following  
ORDER

No orders at present.

(D.P. WALIA)  
COURT MASTER

(JANKI BHATIA)  
COURT MASTER